

(b) Views of Government on the salient observations are given below —

Observations	Views of Government
(i) "Some larger electronic firms in F&C would be willing to come to India only on 100% equity basis while the smaller firms might be willing to come on 60-40 basis"	Equity participation in keeping with the IFRA Guidelines will be permitted. 100% equity can also be considered on a 100:40 export basis.
(ii) Inordinate delay in taking decision at the Government level were acting as deterrents to investment in India.	Proceedures for Government approvals have been continually streamlined to minimise delays. There has also been liberalisation of import policies.
(iii) India's Everything will be made at home' policy was the greatest stumbling block for import of latest electronic technology so badly needed for defence and communication.	Our policy for electronics is aimed at building up self-reliance. In the area of computers this does not exclude import of know-how for hardware and software where considered necessary in the interest of filling identified gaps and needs. However, it does mean that India will do its utmost to meet its needs through its own efforts and resources.
(iv) Regarding SHEPZ there was good scope for it and its future was bright. What was lacking however was publicity. The zone was not properly exposed abroad.	Delegations from India in the area of commerce and computer software had visited FIC Region during 1977-78. There is scope for contacts to be further strengthened.

Request from Andhra Pradesh for modernisation of Police Force

7450 SHRI G MALLIKARJUNA RAO Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have received any request from the State Government of Andhra Pradesh for more financial assistance to modernise the Police Force, and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL)

(a) Yes, Sir

(b) Additional Central financial assistance amounting to Rs 12 lakhs was sanctioned to the State Government over and above Rs 28.69 lakhs sanctioned to them during 1978-79 under the Scheme for Modernisation of Police Force. These allocations were in addition to the unspent balance of

Rs 11.62 lakhs available with the State Government for utilisation during 1978-79.

ग्रन्थर खर्चा योजना पर ध्येय

7451 श्री बलवन्त सिंह परस्ते क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) ग्रन्थर खर्चा योजना पर धन तक कितनी प्रगति खर्च की गई और

(ख) दस महीने समय कितना ग्रन्थर खर्चों का इस्तमान किया जा रहा है?

उद्योग मंत्रालय में राज्य मंत्री (श्री जगन्मोहि प्रसाद भारद्वाज) (क) और (ख) सूचना दस्तावेजों की जा रही है समा पटल पर रख दी जाएगी।

Raising the Price of Cotton Fabrics by Textile Mills

7452 SHRIMATI PARVATHI KRISHNAN

SHRI P K KODIYAN
SHRI JYOTIRMOY BOSU
SHRI K A RAJAN

Will the Minister of INDUSTRY be pleased to state

(a) whether the leading textile mills have hiked the price of cotton fabrics